

BUSINESS ADVISORY COMMITTEE
(TENTH LOK SABHA)

THIRTY-SIXTH REPORT
(Presented on 21-12-1993)

The Business Advisory Committee held a sitting on Tuesday, the 21st December, 1993.

2. The Committee recommend that the items of Government Business during the remainder of the session may be taken up in the following order:—

- (1) Discussion and voting on the Supplementary Demands for Grants (General) for 1993-94.
- (2) Discussion on the Statutory Resolution seeking disapproval of the Kalakshetra Foundation Ordinance, 1993 and consideration and passing of the Kalakshetra Foundation Bill, 1993.
- (3) The Sick Industrial Companies (Special Provisions) Amendment Bill, 1992, as passed by Rajya Sabha.
(Further Consideration and Passing)
- (4) The Transplantation of Human Organs Bill, 1993, as reported by Select Committee.
(Consideration and Passing)
- (5) The Air Corporations (Transfer of Undertakings and Repeal) Bill, 1992.
(Consideration and Passing)

3. The Committee also recommend that discussions on the following subjects may be concluded during the current session:—

- (1) Earthquake in Maharashtra and adjoining areas;
- (2) Population problem; and
- (3) National Culture Policy — An Approach Paper.

4. The Committee further recommend that in order to provide sufficient time for completion of urgent items of Government and other business, the House may sit late, if necessary.

5. The Committee also recommend that the House may adjourn *sine die* on Thursday, the 23rd December, 1993 and sitting fixed for Friday, the 24th December, 1993 may be cancelled.

NEW DELHI;
December 21, 1993

SHIVRAJ V. PATIL
Chairman
Business Advisory Committee.

Agrahayana 30, 1915 (Saka)